

DIVISION BENCH
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/77(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	ANGELIQUA DEALERS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES (ROC KOLKATA) WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physically)

Mr. Ankit Chaurasia, Adv. : For Petitioner
Mr. Koshal Agarwal, CS

ORDER

1. Ld. Counsel/Authorized Representative for the petitioner present.
2. Ld. Counsel appearing for applicant seeks three days' time to file hard copy of the petition with the Registry. Time is allowed.
3. Post this matter on **21/6/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**